

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.4113/ 2018

New Delhi, this the 6th day of November, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Ms.Aradhana Johri, Member (Administrative)

Km. Anju (Group 'B')
(Post Code No. 16/17)
(Aged about 31 years)
D/o Sh Ramlal

R/o Vill. Bagh Ranap, Post Loni
Distt Ghaziabad (U.P).

-Applicant

(By Advocate: Mr. T.D. Yadav)

Versus

1. The Chairman
Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi.
FC-18, Institutional Area, Karkardooma, Delhi-32
2. The Secretary
Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi.
FC-18, Institutional Area,
Karkardooma, Delhi-110032. - Respondents

(By Advocate: Mr. Sameer Sharma)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Learned counsel for the applicant submits that this OA has become infructuous. Hence, this OA is dismissed as having become infructuous.

(Aradhana Johri)
Member(A)

(S.N. Terdal)
Member (J)

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